

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4875
TO BE ANSWERED ON 23.07.2019

FUNDS SPENT UNDER MGNREGS

4875. SHRIMATI PRAMILA BISOYI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps taken to check distress migration and the details of the additional provisions made under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) the details of funds spent under MGNREGS since 2014-15, State-wise;
- (c) the details of unpaid wages, State-wise and year-wise; and
- (d) the details of allocation made towards construction of Anganwadi centres through MGNREGS convergence since 2017-18, State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. The Ministry of Rural Development does not compile data on distress migration, However, some research studies have indicated that MGNREGA has helped in reducing distress migration.

(b): State/UT-wise details of expenditure under MGNREGA from FY 2014-15 to FY 2019-20 (as on 19.07.2019) is given at **Annexure-I**.

(c): The release of funds is a continuous process. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (LB), opening balance, pace of utilization of funds, pending liabilities of the previous

year, if any, and overall performance. Details of pending FTOs on unskilled wage under MGNREGA during the FY 2019-20 (as on 19.07.2019) are given at **Annexure-II**.

(d): The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment scheme. Hence, no work-wise allocation of funds is made. As per Management Information System (MIS), State/UT-wise details of expenditure for construction of Anganwadi centres under MGNREGS since 2017-18 is given at **Annexure-III**.

Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No.4875 dated 23.07.2019

Sl. No.	States	Expenditure* (Rs. in lakh)					2019-20 (As on 19.07.2019)
		2014-15	2015-16	2016-17 **	2017-18 #	2018-19 \$	
1	ANDHRA PRADESH	289514.19	473782.96	459814.95	643111.68	831402.60	291505.13
2	ARUNACHAL PRADESH	3509.43	6623.65	15626.21	22597.85	21350.08	442.57
3	ASSAM	49723.73	62049.12	150108.55	153079.29	133845.69	55269.61
4	BIHAR	105649.54	162572.99	219256.77	293103.81	320454.63	107507.43
5	CHHATTISGARH	175150.39	128295.77	275259.88	331079.81	305092.00	123189.34
6	GOA	457.15	300.59	400.32	287.41	27.67	0.67
7	GUJARAT	47016.87	42860.58	74207.11	89320.16	109577.07	38590.79
8	HARYANA	21573.10	14235.15	32462.04	31906.33	36544.86	9315.59
9	HIMACHAL PRADESH	40595.86	39197.44	56272.24	56795.80	84946.96	16673.71
10	JAMMU AND KASHMIR	39081.76	76642.80	83342.41	116980.71	86201.95	38453.31
11	JHARKHAND	101646.27	133104.30	184027.79	152924.99	152134.96	49573.06
12	KARNATAKA	166327.00	182193.39	330836.79	300029.19	360459.91	204049.97
13	KERALA	161675.31	148339.97	242287.90	190188.85	298313.80	57819.13
14	MADHYA PRADESH	280838.86	250107.45	364828.01	425413.18	540400.80	167289.01
15	MAHARASHTRA	160874.67	185724.73	209425.53	230809.44	238921.09	72547.76
16	MANIPUR	26712.56	23122.01	36979.65	19507.03	29483.93	9925.92
17	MEGHALAYA	30910.99	27230.73	79436.83	113470.95	91334.18	16415.29
18	MIZORAM	11420.13	29859.36	14983.11	21227.89	49303.81	15832.44
19	NAGALAND	15781.62	19485.31	61872.72	96963.81	24405.43	8416.41
20	ODISHA	105937.83	205151.37	213571.12	250406.48	231565.67	67934.44
21	PUNJAB	21240.42	30026.33	53358.51	63817.59	66980.30	23348.80
22	RAJASTHAN	325125.23	326729.98	515296.07	513821.14	568183.62	270698.33
23	SIKKIM	7643.42	9522.47	13747.11	12460.87	9453.49	2029.59
24	TAMIL NADU	362396.80	602752.63	567400.22	635476.90	576646.36	178355.71
25	TELANGANA	192991.16	240732.60	210900.43	278485.31	318504.04	127015.18
26	TRIPURA	81693.29	137130.00	120027.62	46645.36	55521.87	23227.63
27	UTTAR PRADESH	312565.71	297614.81	425262.36	450298.24	293702.52	124158.35
28	UTTARAKHAND	32266.11	49254.40	72023.97	69243.73	63322.31	9566.92
29	WEST BENGAL	399236.70	484554.25	724581.68	791314.60	772944.73	121508.98
30	ANDAMAN AND NICOBAR	974.86	398.69	267.60	417.31	566.43	121.06
31	LAKSHADWEEP	70.50	29.83	20.37	21.22	24.22	0.35
32	PUDUCHERRY	650.16	917.82	1100.51	1450.35	1573.15	311.36
	Total	3571251.62	4390543.48	5808986.38	6402657.28	6673190.13	2231093.84

Source: www.nrega.nic.in

*Include State Share

** Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.

including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.

\$ Including Rs.156046.92 lakh of failed transactions during financial year 2018-19.

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No.4875 dated 23.07.2019

FY 2019-20 (As on 19.07.2019)

SI. No.	States	Pending FTOs (Rs. in lakh)
1	Andhra Pradesh	70889.50
2	Himachal Pradesh	231.94
3	Karnataka	23338.25
4	Madhya Pradesh	1436.15
5	Rajasthan	32164.54
6	Telangana	831.47
7	Tripura	2173.77
8	Assam	6985.80
9	Jharkhand	1365.91
10	Kerala	10633.57
11	Bihar	1036.01
12	Chhattisgarh	2308.82
13	Maharashtra	563.86
14	Punjab	1477.01
15	Uttar Pradesh	9615.42
16	West Bengal	7113.54
	Total	172165.53

Annexure-III referred in reply to part (d) of Lok Sabha Unstarred Question No.4875 dated 23.07.2019

Expenditure for construction of Anganwadi centres under MGNREGS during the 2017-18 to 2019-20

(Rs. in lakh)

S No.	State	2019-20	2018-19	2017-18
1	ANDHRA PRADESH	4.95	6539.06	13757.06
2	ARUNACHAL PRADESH	0	12.82	292.36
3	ASSAM	48.94	518.65	1392.49
4	BIHAR	42.04	330.18	195.35
5	CHHATTISGARH	577.81	7339.33	12945.33
6	GUJARAT	567.66	2158.11	270.67
7	HARYANA	46.39	28.51	11.59
8	HIMACHAL PRADESH	30.5	106.22	19.36
9	JAMMU & KASHMIR	98.11	151.07	150.87
10	JHARKHAND	65.36	2582.28	5358.01
11	KARNATAKA	1523.45	3912.51	3466.38
12	KERALA	229.21	574.07	315.39
13	MADHYA PRADESH	1749.34	6908.73	3494.26
14	MAHARASHTRA	37.28	78.27	50.86
15	MANIPUR	0	5.09	0
16	MEGHALAYA	243.85	856.67	110.19
17	MIZORAM	0	74.26	251.84
18	NAGALAND	76.12	75.83	142.67
19	ODISHA	1961.34	11141.25	15129.87
20	PUNJAB	57.17	231.34	387.69
21	RAJASTHAN	474.75	2516.6	3335.39
22	SIKKIM	15.85	63.66	46.97
23	TAMIL NADU	306.25	6823.89	7680.25
24	TELANGANA	0.2	1671.59	2255.67
25	TRIPURA	34.08	58.88	157.81
26	UTTAR PRADESH	1363.6	15127.79	29675.85
27	UTTARAKHAND	88.06	1495.19	1934.02
28	WEST BENGAL	1294.28	8975.59	7446.23
29	ANDAMAN & NICOBAR	0.31	2.16	0
30	PUDUCHERRY	0	0	0
	Total	10936.9	80359.6	110274.43

Source: www.nrega.nic.in